who are prescribed biweekly intermittent regiments containing INH in higher dosage, Vitamin B6 (Pyridoxin) is usually prescribed along with anti-TB drugs t₀ prevent peripheral neuropathy.

- (f) and (g) The combination of rugs marketed in the country for the reatment of tuberculosis are: —
- 1. Rtfampicin 450 mg + INH 300 strip of 2 capsules.
- ' 2. Ethambutol 800 mg -f- INH 300 mg strip of 19 tablets.
- 3. Sodium PAS 834 mg + INH 25 mg a bottle of 100 tablets.
- 4. Taiacitaf&ne 150 $\,$ mg $\,+\,$ INH $\,$ 30 $\,$ mg $\,--\,$. $_a$ Pack of 10 tablets.'
- 5.. Steptomycih sulphate 1 gm + Sodiuinmethanesulfonate of INH. 380 mg per vial — each vial
- (h) to (i) No such complaint has been received in this regard in this Ministry.

12.00 Noon

PAPERS IAID ON THE TABLE

Notifications of the Ministry of Human Resource Dtevelopment (Department of Culture)

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OJT HUIVIAN RESOURCE DEVELOP. MENT (SHRI L, P. SAHI): Sir. I beg to 3 ay on the Table, uner sub section (3) of section 15 of the Asiatic So-.iciy Act, 1984, a copy each (io English and \ Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Culture); —

- (i) G.S.R, No. 25(E), dated the 13th January, 1988, publishing a Corrigendum to G.S.R. No. 888(E), dated th_e 3rd November, 1987.
- (ii) GJS.R. No. 26(E), dated the 13th January, 1988, publishing $_{\rm a}$ corrigendum to G.S.R. No. 470(E) $_{\rm i}$ dated the 25th June, 1984.

- d fa Library. See No. LT-«4« and (ii)]. Notifications of the Ministry of Surface Transport (Port Wing) THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANS-PORT AND THE DEPUTY MNISTER IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI p. NAMGYAL); Sir, I beg to lay on the "fable, under sub-secTion (4) of section 124 of the Major Port Trusts Act, 1963, a coPy eactl (in English and Hindi) of the following Notifications Of the Ministry of Surface Transport (Port; Wong):
 - *(i) G.S.R. No. 554(E), dated *»« 6th May, 1988, approving the Tu-ticor'n Port Trust (Licensing ol Stevedores) Amendment Regulations, 1987.
 - (ii) G.S.R. No. 555(E) _ dated the 6th May, 1988. approving the Cochin Port (Issue of Stevedoring Licences) Regulations, 1987.
- (iii) G.S.R. No: 637(E), dated the 23td May, 1988, approving the Calcutta Port Trust Contributory Provident Fund Regulations, 1988
- (iv) GS.R No. 640(E), dated the 24th May, 1988, approving the Visa-khapatnam Port Employee(Conduct Amendment Regulations, 1988
- (v) G.S.R. No. 642(E), dated the 24th May, 1988, approving the KaadSa Port Employees (General Provident Fund) (4th Amendment) Regulations, 1988.
- (vi) G.^TR. NO. 667(E), .dated the 1st June, 1988, approving the Calcutta Port Trust Non-Contributory Provident Fund Regulations, 1988.
- (vii) G.S.R. No. 668(E), dated the 1st June, 1988 approving tha Mormugao Port Employees' (Conduct) (Amendment) Regulations, 1988.
- (viii) G.S.R, No. 715(E) dated the 20th June, 1988 approving the Madras Port Trust (Pension Fund) Amendment Regulations 19"88 [Placed in Library. *See* No. LT-6347/88 for (i) to (viii).